

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 21/2014**

**Vardhaman Kaushik
Vs.
Union of India & Ors..**

HON'BLE MR. MUKESH KUMAR GUPTA, REGISTRAR GENERAL

Present: Applicant

Mr. Sanjay Upadhyay, Mr. Saumitra Jaiswal, Mr. Upama Bhattacharjee, Ld. counsels for original applicant.

MoEF & CC

Mr. Mukul Singh, Advocate

Date and Remarks	Orders of the Tribunal
Item No. 1 July 12, 2018	<p>At 2.00 AM.</p> <p>Matter was taken up on the directions of the Hon'ble Tribunal passed in the morning. The same relates to the compliance of the directions passed by the Hon'ble Tribunal in its order dated 18.12.2017. The miscellaneous proceedings continued before the court of the undersigned as also directions were passed by the Hon'ble Tribunal from time to time. In cases where parties have failed to appear pursuant to the services of notice issued, BW were also issued.</p> <p>Today 51 noticees are present either in person or through their respective counsel. Out of 51 noticees, 13 have also filed their respective affidavit. Let the noticees who are present in the court either in person or through counsel shall appear before Hon'ble Tribunal on 17.08.2018. It is made specific that in case the party is represented through counsel, she/he may not appear in person before the Tribunal. The noticees who are present today, and has not filed their respective affidavit, may file the same within one week from today.</p> <p>All the notices who have been served with the notice and have failed to appear be served with BW in a sum of Rs.25,000/- to be executed by the SHO of the concerned jurisdiction.</p>

		<p>The noticees who were not been served with the notices so far, be served afresh so that their presence be secured before the Tribunal in accordance with order. Let the noticees be served through the respective Oil Company as earlier directed.</p>
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Let this matter be listed before this court on 31.07.2018.

(Mukesh Kumar Gupta)
Registrar General
12.07.2018